

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.12
C.P. (IB) No.08/BB/2023

IN THE MATTER OF:

M/s. Acendre India Pvt. Ltd. ... Petitioner
Vs.
...

Order under Section 59(7) of Insolvency & Bankruptcy Code, 2016

Order delivered on: 26.06.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Liquidator : Shri Hemanth R. Rao

ORDER

1. Heard the learned Counsel for the Liquidator/Petitioner.
2. **Order Reserved.**

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)

Puja